

(b) if so, when this will come into effect; and

(c) if not, the reasons for not taking this measure?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JĀGAN NATH KAUSHAL): (a) to (c). Information is being collected from the concerned Ministries and the Delhi Administration, and will be laid on the Table of the House.

#### **Burning of Production Material by Panipat Fertilizer Plant**

357. SHRI JAGDISH TYTLER: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether it is a fact that the Fertiliser Plant at Panipat is compelled to burn production material worth about Rs. 12 crores annually;

(b) whether this huge waste of production material can be stopped;

(c) whether this is being done to prevent an explosion in the plant due to constant trippings of voltage; and

(d) what steps are being taken to ensure that the safety of the plant is maintained and that this huge wastage of production material is stemmed?

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI VASANT SATHE): (a) The Fertilizer Plant at Panipat is based on furnace oil/LSHS as feed-stock. In this type of plant, raw materials are consumed during the stoppages and start-ups till the plant is brought into production. This is a normal feature of the production process.

(b) Efforts are always made to reduce the stoppages/start-ups in order to keep the consumption of raw material during these periods to the minimum.

(c) and (d). The plant is designed with comprehensive inbuilt protective and safety measures/devices. All necessary precautions are taken to avoid any accident whenever the plant is affected by voltage

dips and power trips etc. A Captive Power Plant is being envisaged for stabilising the power supply to the plant and also various short-term measures have been taken up in consultation with State Electricity authorities for minimising the voltage dips and power trips. This will minimise the stoppages/start ups of the plant and will consequentially reduce the consumption of raw material during these periods.

#### **New National wage policy to reduce inter-Industry and inter-Regional disparities**

358. SHRI JAGDISH TYTLER: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have formulated a new National Wage Policy in an effort to reduce inter-industry and inter-regional disparities in wages; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b). Government have not yet finalised any National Wage Policy. Some issues relating to such a Policy were discussed at the National Labour Conference held on the 17th-18th September, 1982. The Conference recommended that keeping in view the importance of the subject and its complicated nature, a tripartite committee with experts on it be set up to go into the complex issues and make its recommendations early. Government have noted this recommendation for appropriate action.

#### **Setting up New Telegraph engineering Divisions at Hamirpur (H.P.) and Aizawal (Mizoram)**

359. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have considered the proposals for setting up new Telegraph Engineering Divisions at Hamirpur in Himachal Pradesh and Aizawal in Mizoram on a sub-standard basis for better telecom-operations;

(b) if so, the decision of Government in this regard; and

(c) if not, the likely date by which a decision would be taken along with the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (c). The proposals are under examination.

**Shortage of telecommunication stores (including stalks)**

360. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken any positive steps to overcome the shortage of "STORES" in general and the 'STALKS' in particular so as to maintain the speed

of expansion of telecom network in the country;

(b) if so, the nature of the steps taken so far and the quantity of each item of Stores and line material issued to each one of the telecom. circles and districts in the country during the first two quarters of the financial year 1982-83 with special reference to the release of 'STALKS'; and

(c) the date by which the shortage would be wiped out?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (c). There was substantial improvement in the supply of line stores during, 1981-82 in respect of all the items except a few like Stalks and U backs. Various measures have been taken to improve their supplies. The attached statement indicates that there is continued improvement in the supply of line store items.

**Statement**

*Supply position of important line store items*

	1980-81	1981-82	1982-83 (upto 31-8 82)
1. Hamilton Poles . . . . .	4,55,600	6,94,300	3,26,000
2. Socket . . . . .	1,85,500	9,43,000	4,18,000
3. Brackets . . . . .	6,61,500	9,20,000	8,42,000
4. Stalks . . . . .	6,82,900	12,25,000	6,70,000
5. Iron wire in MT . . . . .	19,800	43,500	21,550
6. ACSR wire in KM . . . . .	24,800	92,100	36,690
7. U Back . . . . .	6,10,000	6,57,500	2,45,000

**New Scheme for electrification of villages in Nadaun and Sujapur Blocks, Hamirpur District**

361. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENERGY be pleased to state:

(a) whether the New Mini Scheme for completing the electrification of left out villages in 442-village Electrification

Scheme for the development Blocks of Nadaun and Sujapur Blocks of Hamirpur Distt. has since been sanctioned by the R.E.C. after its submission by the Himachal Pradesh State Electricity Board;

(b) if so, the date on which the scheme was submitted by the Board to the Rural Electrification Corporation and the date on which it has been sanctioned; and